CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 458 OF 2011

Wednesday, this the 1st day of June 2011

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

- Musafir Khan P.K.
 Pandarath Kattapura House
 Androth islands PO
 UT of Lakshadweep 682 581
- Ağbdul Latheef T
 Thaliath House
 Androth Islands PO
 UT of Lakshadweep 682 581
- 3, Rahmath Beegum K.K. Keelakunnikam Kadamath Island UT of Lakshadweep

Applicants

(By Advocate Mr. M.P.Krishnan Nair)

versus

- 1. UT of Lakshadweep represented by Administrator Kavaratti Island lakshadweep
- 2. Director of Medical & Health Services UT of Lakshadweep 682 581 Kavaratti

Respondents

(By Advocate Mr S.Radhakrishnan .)

The application having been heard on 01.06.2011, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

Mr.M.P.Krishnan Nair, the learned counsel appearing for the applicant submitted that subsequent to the passing of the interim order,

some additional order has been passed. He seeks permission to withdraw the OA without prejudice to challenge the fresh order. Permission is granted. OA is dismissed as withdrawn. No costs.

Dated, the 1st June, 2011.

K GEORGÉ JOSEPH ADMINISTRATIVE MEMBER JUSTICE P.R.RAMAN JUDICIAL MEMBER